

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3163
ANSWERED ON:16.03.2015
HOUSING SCHEMES FOR BEEDI WORKERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the various welfare schemes implemented for beedi workers in the country;
- (b) whether the Government has any integrated housing scheme for the Beedi workers in the country;
- (c) if so, the details thereof and the status of implementation of the said scheme;
- (d) the number of the houses constructed and provided to the beedi workers under the scheme during the last three years and the current year, State/UT-wise, particularly in West Bengal; and
- (e) the details of the various other welfare measures implemented by the Government for beedi workers in the country?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): Placed at Annexure -I.
- (b) & (c): Yes Madam, the Revised Integrated Housing Scheme (RIHS), 2007 is being implemented in the country through the 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 40,000/- is given in two equal installments to the workers for construction of houses.
- (d): Placed at Annexure -II. (Including West Bengal)#
- (e): Ministry of Finance Administers Swavalamban Pension Scheme and Aam Admi Bima Yojna for welfare of the workers in the unorganized sector and they are available to Beedi Workers also.